

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 389 of 2017

Dated: 22nd November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Century Textiles and Industries Limited	Appellant(s)
Vs.		
Central Electricity Regulatory Commission &Ors.	Respondent(s)

Counsel for the Appellant(s)	:	Mr. M.L. Lahoty Mr.Anchit Sripat
Counsel for the Respondent(s)	:	Mr.Sumit Srivastava Mr. Arjun Krishnan for R-2 Mr. Sharad Gupta Mr. Vinayak Gupta for R-3

ORDER

List the matter on **10.01.2019**, as agreed by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Pr/js